

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
West Zonal Bench, AHMEDABAD
COURT NO. I

Application No. E/COD/10553,10587,10588,10647,10648,10657,10659/2018
E/COD/10660,10667,10668,10671,10670,10672,10703,10704,10722/2018
E/COD/10723,10744,10747,10748,10781,10788-10790/2018

(Appeal No. E/11825,11976,11977,12199,12207,12230,12232,12233,12253,12254/2018 E/12276-12278,12393,12394,12442,12443,12450,12468,12469,12488,12504,12509,12510/2018)

Applicant	Respondent	Impugned Order No. and date	Passed by
Vinodbhai Amarshibhai Patel	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-142-147-2017-18 dt 27/02/2018	Commissioner (Appeals) CCE & ST-AHMEDABAD
Vinodbhai Amarshibhai Patel	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-177-180-2017-18 dt 09/03/2018	Commissioner (Appeals) CCE & ST -AHMEDABAD
Kishorbhai Amarshibhai Patel	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-177-180-2017-18 dt 09/03/2018	Commissioner (Appeals) CCE & ST -AHMEDABAD
S S Industries	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-215-221-2017-18 dt 23/03/2018	Commissioner (Appeals) CCE & ST -AHMEDABAD
Malaybhai Arunbhai Shah	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-215-221-2017-18 dt 23/03/2018	Commissioner (Appeals) CCE & ST -AHMEDABAD
Pravinbhai Prataprai Shah	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-215-221-2017-18 dt 23/03/2018	Commissioner (Appeals) CCE & ST -AHMEDABAD
Hathisang Bhupatbhai Parmar	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-215-221-2017-18 dt 23/03/2018	Commissioner (Appeals) CCE & ST -AHMEDABAD
Himanshubhai Nandlal Jagani	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-215-221-2017-18 dt 23/03/2018	Commissioner (Appeals) CCE & ST -AHMEDABAD
Kishorbhai Amarshibhai Patel	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-232-236-2017-18 dt 27/03/2018	Commissioner (Appeals) CCE & ST -RAJKOT
Vinodbhai Amarshibhai Patel	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-232-236-2017-18 dt 27/03/2018	Commissioner (Appeals) CCE & ST -RAJKOT
Shree Ram Shipping Industries Pvt Ltd	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-239-242-2017-18 dt 27/03/2018	Commissioner (Appeals) CCE & ST -AHMEDABAD
Himanshubhai Nandlal Jagani	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-013-015-2018-19 dt 12/04/2018	Commissioner (Appeals) CCE & ST -RAJKOT
Talshibhai Shamjibhai Patel	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-239-242-2017-18 dt 27/03/2018	Commissioner (Appeals) CCE & ST -AHMEDABAD
Vinodbhai Amarshibhai Patel	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-019-020-2018-19 dt 13/04/2018	Commissioner (Appeals) CCE & ST -KUTCH (GANDHIDHAM)
Kishorbhai Amarshibhai Patel	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-019-020-2018-19 dt 13/04/2018	Commissioner (Appeals) CCE & ST -KUTCH (GANDHIDHAM)
Kishorbhai Amarshibhai Patel	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-142-147-2017-18 dt 27/02/2018	Commissioner (Appeals) CCE & ST -AHMEDABAD
Vinodbhai Amarshibhai Patel	C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-277-279-2017-18 dt 11/04/2018	Commissioner (Appeals) CCE & ST -AHMEDABAD

Vinodbhai Amarshibhai Patel	C.C.E. & S.T.- Bhavnagar	OIA-BHV-EXCUS-000-APP- 274-276-2017-18 dt 11/04/2018	Commissioner (Appeals) CCE & ST -AHMEDABAD
Himanshubhai Nandlal Jagani	C.C.E. & S.T.- Bhavnagar	OIA-BHV-EXCUS-000-APP- 034-037-2018-19 dt 24/04/2018	Commissioner (Appeals) CCE & ST -RAJKOT
Himanshubhai Nandlal Jagani	C.C.E. & S.T.- Bhavnagar	OIA-BHV-EXCUS-000-APP- 031-033-2018-19 dt 23/04/2018	Commissioner (Appeals) CCE & ST -RAJKOT
Vinodbhai Amarshibhai Patel	C.C.E. & S.T.- Bhavnagar	OIA-BHV-EXCUS-000-APP- 228-231-2017-18 dt 26/03/2018	Commissioner (Appeals) CCE & ST -AHMEDABAD
Himanshubhai Nandlal Jagani	C.C.E. & S.T.- Bhavnagar	OIA-BHV-EXCUS-000-APP- 044-046-2018-19 dt 26/04/2018	Commissioner (Appeals) CCE & ST -RAJKOT
Kishorbhai Amarshibhai Patel	C.C.E. & S.T.- Bhavnagar	OIA-BHV-EXCUS-000-APP- 239-242-2017-18 dt 27/03/2018	Commissioner (Appeals) CCE & ST, AHMEDABAD
Himanshubhai Nandlal Jagani	C.C.E. & S.T.- Bhavnagar	OIA-BHV-EXCUS-000-APP- 059-061-2018-19 dt 03/05/2018	Commissioner (Appeals) CCE & ST -RAJKOT

Appearance:

Shri Sarju Mehta, Chartered Accountant for the Applicant (s)
ShriGobind Jha, Superintendent (AR) for the Respondent(s)

CORAM:

Hon'ble Mr. Ramesh Nair, Member (Judicial)

Date of Hearing/ Decision : 28.09.2018

Misc. Order No. M/11072-11095 / 2018

Per : Ramesh Nair

There is delay ranging from 32 to 47 days in filing the appeals. Similar applications for condonation of delay involving the similar circumstances have been allowed vide order No. M/11038-11043/2018 dated 25.09.2018. In view of the said order, the present COD applications are also allowed.

(Order dictated and pronounced in the court)

**Ramesh Nair
Member (Judicial)**